

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. MA 3833/2019 IA 272/2020 in C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

NAME OF THE PARTIES:- **MA 3833/2019-arkay logistics ltd mahesh
kumar gupta**
**IA 272/2020-Abhijit Guhathakurta Vs Eps
Constructions India Ltd**
IN THE MATTER OF
IDBI Bank Limited
V/s
EPC Constructions India Limited

**Section: 60(5) Sec 49(2) Sec 42 Rule 11 of NCLT, 2016 Sec 60(5) U/s 7 of Insolvency
and Bankruptcy Code, 2016**

ORDER

Counsel, Dhruva Gandhi a/w Sagar Vichare appeared for the Applicant in IA 3833 of
2019 and Respondent in IA 272 of 2020, Counsel, Shriraj Khambete a/w Adv. Naman
Jain appeared for the Liquidator. By consent list these Applications on **07.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)